

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2634  
ANSWERED ON:23.07.2009  
CLOSURE OF SMALL SCALE PHARMA UNITS AND VACCINE UNITS  
Singh Shri Uday Pratap

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the investment value-wise that is required for infrastructure, machinery changes etc. that a small scale pharmaceutical company set up before 2001 would have to spend for upgradation to Schedule M;
- (b) whether the Government has not made any budgetary provisions for funds since 2001 leading to closure of small scale phanna units and vaccine units;
- (c) if so, the reasons therefor; and
- (d) the steps, being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS(SHRI SRIKANT KUMAR JENA)

(a) to (d): As per available information, Ministry of Micro, Small and Medium Enterprises has a scheme for Technology Upgradation of Micro and Small Enterprises namely `Credit Linked Capital Subsidy Scheme (CLCSS) for approved 48 Sub-Sectors, including Pharmaceuticals Sub-Sector. Under this scheme, 15% capital subsidy is provided up to a loan of Rs. 1.0 crore. Year-wise fund released under CLCSS for 48 various Sub-Sector, including Pharmaceuticals Sub-Sector is as follows:

S.No. Year Funds Released (Rs. in crore)

1. 2000-2001 5.0

2. 2001-2002 0.1945

3. 2002-2003 3.45

4. 2003-2004 3.00

5. 2004-2005 5.41

6. 2005-2006 25.88

7. 2006-2007 73.637

8. 2007-2008 76.4

9. 2008-2009 108.888

Upto March, 2009, 126 Units have benefited under CLCSS and Rs. 554.37 lakh subsidy released to Drugs and Pharmaceuticals Micro and Small Enterprises.